

Robbery in General Ganj Branch of U.C.O. Bank, Kanpur

1800. SHRIMATI MOHSINA KIDWAI;

SHRI D. AMAT:

Will the Minister of FINANCE be pleased to state:

(a) whether a broad-day robbery took place in the General Ganj Branch of the United Commercial Bank at Kanpur involving a theft of 2,60,000 rupees;

(b) whether a number of bank employees were killed in the bank raid and if so, how many;

(c) whether any arrests have been made in this connection and investigation set in motion; and

(d) steps taken in the matter?

THE MINISTER OF FINANCE (SHRI H. M. PATEL): (a) There was a robbery at the General Ganj Kanpur Branch of the United Commercial Bank on 29th May, 1978, and a sum of Rs. 2,61,000/- was taken away by an armed gang.

(b) No one was killed.

(c) and (d). The bank reported the matter to the local police immediately who are reported to have arrested 12 persons including the gang leader and recovered a sum of Rs. 1,89,000/- besides the vehicle used by the culprits.

मंत्रियों की राजकीय विदेश यात्रा

1801. श्री अनन्तराम जायसवाल : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) 15 मई, 1978 से 30 जून, 1978 के बीच केन्द्रीय सरकार के किन-कुन मंत्रियों ने अलग-अलग किस-किस

प्रधान से कब से कब तक और किन-किन देशों की राजकीय यात्रा की ;

(ख) उपयुक्त अवधि में राजकीय विदेश यात्रा पर जाने वाले किन-किन मंत्रियों के साथ उनके परिवार के सदस्यों अथवा संबंधियों ने भी विदेश यात्रा की ;

(ग) मंत्री के साथ राजकीय विदेश यात्रा पर जो संबंधी गये, क्या उनकी यात्रा का कोई राजकीय प्रयोजन था; और

(घ) ऐसे संबंधियों की विदेश यात्रा पर किन्नी विदेशी मुद्रा (रुपयों में) खर्च हुई ?

वित्त मंत्री (श्री एच० एम० पटेल) :

(क) से (घ). 15 मई, 1978 से 30 जून, 1978 तक की अवधि के दौरान की गई राजकीय विदेश यात्रा केवल प्रधान मंत्री की ही थी और वह 5 जून, 1978 से 15 जून, 1978 तक बेल्जियम, युनाइटेड किंगडम और संयुक्त राज्य अमरीका के लिए थी। प्रधान मंत्री ने इन देशों की यात्रा उन देशों की सरकारों के प्रधानों के निमंत्रण पर की थी। प्रधान मंत्री के साथ उनकी पुत्र-वधु प्रधान मंत्री की सरकारी परिचारिका के रूप में गई और उनके पुत्र भी उनकी निजी आवासकक्षाओं में उनकी सहायता करने के लिए उनके साथ गये। प्रधान मंत्री के पुत्र और उनकी पुत्र-वधु ने अपनी यात्रा का प्रबंध स्वयं अपने आप किया और सरकार ने इस संबंध में कोई खर्च नहीं किया। प्रधान मंत्री की सरकारी परिचारिका प्रधान मंत्री के सरकारी दौरो के लिए मंजूर किए गए सत्कार अनुदानों में से, सत्कार के संबंध में व्यय करने की हकदार थी और प्रधान मंत्री की सरकारी परिचारिका के रूप में वह उसी आवास नकद भत्ते के लिए हकदार थी जिसके लिए मिशन का कोई

ऐसा प्रमुख हकदार होता है जिसके साथ उसकी पत्नी न गई हो। उन्होंने न ही तो सत्कार पर कोई खर्च किया और न ही कोई नकद भत्ता लिया।

Trade with China

1802. SHRI BALASAHEB VIKHE PATIL:

SHRI AMAR ROYPRADHAN:

Will the Minister of COMMERCE, CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) the steps taken by Government to increase the trade with China;

(b) whether the delegation under the leadership of Shri T. D. Sinha brought any concrete proposals from the Chinese Government or he has made any suggestions to that Government; and

(c) if so, what are the broad outlines thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG): (a) Trade between India and China was resumed only last year. In order to promote trade relations with China, contacts at non-official level and at the level of public sector undertakings have already been established. Further steps will depend on future development of bilateral relations.

(b) No, Sir.

(c) Does not arise.

Reorganisation of Public Sector Undertakings

1803. SHRI KACHARULAL HEMRAJ JAIN: Will the Minister of FINANCE be pleased to state:

(a) whether Government propose to restructure public sector undertak-

ings to enable them to face new challenges and take advantage of new opportunities;

(b) whether it is proposed to have uniform structure for all corporations; and

(c) what are the details of proposed reorganisation in this respect?

THE MINISTER OF FINANCE (SHRI H. M. PATEL): (a) to (c). Corporations are dynamic organisations and no one structure can hold good over any length of time. They have to be re-structured from time to time in response to the needs and challenges that they face. Similarly history, technology, market and other aspects are likely to require the adoption of different structures for different corporations.

Providing of Armed Police for checking Robberies in Nationalised Banks

1804. SHRI R. L. P. VERMA: Will the Minister of FINANCE be pleased to state whether Government propose to provide armed police for checking armed robberies in nationalised banks?

THE MINISTER OF FINANCE (SHRI H. M. PATEL): Although Government of India takes a serious view of bank robberies, it is essentially for the State Governments concerned to take appropriate measures including providing armed police to the banks to ensure that such robberies are prevented. All the banks generally have their own internal security arrangements which are reviewed by them from time to time in the light of their experience and in consultation with the local police.